

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4283
ANSWERED ON:07.05.2007
ENVIRONMENTAL CLEARANCE TO POWER PLANT IN TAMIL NADU
Appadurai Shri M.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government has received any request from Government of Tamil Nadu to give environmental clearance to power project proposed to be set up in Tamil Nadu;
- (b) if so, the details thereof; and
- (c) the action taken/being taken by the Union Government on these requests?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) & (b) Government of Tamil Nadu have requested for an early grant of environmental clearance to the proposed Tuticorin Thermal Power Project (2x500 MW) by M/s Neyveli Lignite Corporation Ltd, a Central Public Sector Undertaking, at Tuticorin, Tamil Nadu.

(c) The above proposal was considered by the Expert Appraisal Committee for Thermal Power and Coal Mine Projects (EAC) in its meeting held on January 9-10, 2007. The proposal has been included in the agenda for consideration of the EAC in its meeting scheduled on May 7 - 9, 2007, in the light of the additional information and clarifications received from M/s Neyveli Lignite Corporation Ltd.